

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 37

IA 820/2020 IA 1914/2022 in C.P./(IB)/1945/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.11.2022**

NAME OF THE PARTIES: - **Corporation Bank V/s Belgium Aluminium & Glass Industries Pvt Ltd**

Appearance (via video-conference):

For the Applicant : Adv. Vijay Badgujar

For Respondents – IA 820 : Swarnendu Chatterjee, Deepakshi Garg,
Yashwardhan Singh

Section 60(5) & 7 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Therefore, list this matter on Board on 17.01.2023, for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)